245 Written Answers

construction!expansion of hostels for working women with income not exceeding Rs. 1000 p.m. and for attached day-care centres for children. The assistance i_s 75 per cent of the estimated cost of construction excluding cost of land. The hostel should be for at least 2Q and ordinarily not more than 100 working women.

(b) Information' is being collected and will be laid on the Table of the House. flfl

Issue prices of levy sugar and ration rice

342. SHRI F. M. KHAN: SHRI BHUPESH GUPTA-SHRI YOGENDRA SHARMA: SHRI S. KUMARAN;

Will the Minister of AGRICULTURE he pleased to state:

(a) whether it is a fact that the issue prices *cf* levy sugar and ration rice are being raised by the Government; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(to) Consequent upon increase in the exfactory prices of levy sugar recently notified for the production of 1980-81 season, increase in transport I handling charges, and introduction of a development cess, it has been decided to increase the consumer price also from Rs. 2.85 to Rs. 3.50 per kg. from 1st December, 1980.

As regards rice, due to increase in the procurement price of paddy for 1980-81, Government has taken a decision to increase the issue prices of price *w.e.f.* 1st January, 1981 as under;

	Issue Price (Rs. per quintal)		
Variety	Existing price	Increased price w.e.f.	
Common	150	165	
Fine	162	177	
Super Fine	172	192	

Supply of wheat to States under 'Food f^{or} work' programme

843. SHRI BHOLA PRASAD: SHRI BHUPESH GUPTA. SHRIMATI KANAK MUKHERJEE:

Will the Minister of RURAL RE-CONSTRUCTION be pleased to state:

(a) whether it is a fact that Government have withdrawn supply of wheat to some States under 'Food for Work Programme';

(b) whether the Chief Minister and Finance Minister of West Bengal have alleged that the Government is discriminating in the supply of food under this programme:

(c) what was the demand of West Bengal Government for food inclusive of wheat vis-avis that of Bihar, Rajasthan, Madhya Pradesh, Karnataka, Maharashtra and Gujarat and what quantity was supplied;

(d) what are the comparative figures of foodgrains allotted to various states under this programme during the yars 1979-80 and 1980-81; and

(e,) whether any policy change in supply of 'food for work' is envisaged?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI BALESHWAR RAM): (a) Rice instead of wheat is now being released under food for work pro-gramme|National Rural Employment Programme. (b) Yes, Sir. The allegations are ! unfounded.

tc) and (d) A Statement indicating the demands received from the Governments of West Bengal, Bihar, Rajasthan, Madhya Pradesh, Karnataka, Maharashtra and Gujarat is enclosed (See below). Two other Statements indicating the foodgrains allocated I released to these States during the years 1979-80 and 1980-81 are also enclosed. [See Appendix CXVI, Annexure Nos. 68 and 691.

(e) Food for Work programme has since been replaced by the National Rural Employment Programme. Revised guidelines, copy enclosed, containing *iiiter-alia* new criteria (in paragraph 11, page 3) for allocation of foodgrains to States|Union Territories have also been issued [See Appendix CXIV, Annexure No. 58J

Statement

Quantity of foodgrains demanded by each State/Union Territories for 1980-81.

Name of Sta	te		Quantity demande in Metric tonnes
Bihar (Upto Jun	e	end or	3,00,000 lly)
Gujarat	÷	×	1,10,000
Kamataka		54	1,30,000
Madhya Pra (Based on project)			8,42,000
Mahashtra	×.	÷1,	2,25,000
Rajasthan	(4)		6,08,000
West Benga	1	2	2,10,000

Lowes due to floods

844. SHRI DINESH GOSWAMI: Will the Minister of AGRICULTURE be pleased to state:

(a) the extent of loss of lite, property and crops in various parts of the country, State-wise, due to recent unprecedented floods; i the nature oJ' relief measures provided to each State Government to meet this calamity; and

(&)• whether any guidelines have been issued to the State Governments to give relief to the flood affected persons and if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) A Statement is attached. [See Appendix CXIV, Annexure No. 70].

(b) The Government of India ap proved a ceiling of expenditure of Rs. 12.72 crores t_0 , Assam, Rs. 18.9* crores to Gujarat, Pis. 5.24 crores to Haryana, Rs. 9.09 crores to Kerala, Rs. 79.0s crores to Uttar Pradesh and Rs. 23.56 crores to West Bengal. Further, proposals for a ceiling of ex penditure of Rs. 7.7* crores to Andhra Pradesh, Rs. 28.47 crores to Bihar and Rs. 43.09 crores to Orissa are under active consideration of th* Government of India. Assistance to Karnataka will be considered after the receipt of the report of the Cent ral Team and the recommendations- of the High Level Committee Hhereon.

The other flood affected States, t>ia,, Himachal Pradesh, Maharashtra, Punjab, Rajasthan and Manipur have not sent any Memorandum on floods seeking Central assistance s_0 far.

(c) The Government of India have circulated 29-action points for Dis aster Preparedness for Floods de tailing the measures *•> be taken up by the State Government at the State, district and field levels. Besides, the Government of India have issued guidelines for preparation of new re lief manuals as well as for reviewing | updating of existing relief manuals for dealing wfth the natural calami ties Tike floods, cyclone etc.